

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sarveshwar Creations Private Limited Date of Commencement of Liquidation: 16-12-2021; List of Stakeholders as on Date: 14-02-2022; Name of IP: Mr. Manohar Lal Vij; Process Number: 1; Last 5 digit of registration number: 12269

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		8700						NA
3	Secured financial creditors	1	87222290.64	1	82319158.53	0	4903132.11	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	30883405	1	3266800	0	0	27616605	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	15407	1	8744	0	0	6663	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	390495578.5	2	389121283.9	0	0	1374294.6	Annexure 9
Total		5	508625381.14	5	474715986.42999995	0	4903132.11	28997562.6	